AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) the policy with regard to providing electricity connections in unauthorised and authorised colonies in Delhi; and
- (b) when the electricity development charges were increased and the criteria thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Electrification of any colony is the responsibility of the concerned colonising agency. DESU carries out the electrification of an approved authorised colony on the specific request of the concerned colonising agency against payment of 50 per cent of the estimated cost of electrification and 100 per cent cost of street lighting, besides handing over the sub-station site(s) to DESU free of cost. Only those unauthorised colonies which were in existance upto 1-1-81 are eligible for electrification, subject to the certification by the Town Planner, Municipal Corporation of Delhi. The scheme for electrification of such unauthoried colonies is released by DESU after the prescribed development charges @ Rs. 24 - per sq. yard (Rs. 29.70 per sq. meter) are deposited by atleast 25 per cent of the plot holders and suitable land for the sub-station is also handed over to DESU.

(b) The rates of development charges have been revised with effect from 11-4-1991 to partly neutralise the cost escalation since the earlier rates were fixed in June July, 1985.

CONVERSION OF RAILWAY LINES IN RAJASHTAN

- 978. SHRI GIRDHARI LAU BHAR-GAVA: Will the Minister of RAILWAYS be pleased to state:
- (a) the national average growth of railway lines vis-a-vis growth of railway lines in Rajasthan;

- (b) the names of the railway sections in respect of which the Government of Rajasthan has recommended to convert them from metre-gauge into broad-gauge lines and since when this demand has been pending with the Union Government; and
- (c) whether the Union Government propose to start the work in order to remove the backwardness in Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS MALLIKARJUN): (a) Average growth of railway lines in Rajasthan from 31-3-61 to 31-3-1990 is 9.12 per cent as against the national growth rate of 10.6 per cent for the same period.

- (b) The Government of Rajasthan demanded conversion of the following two lines :---
 - 1. Sawai Madhopur-Japur in April, 1988.
 - 2. Delhi-Ahmedabad in April, 1988.
- (c) The work on conversion of Swai Madhopur-Jaipur MG into BG line has already been taken up. The conversion of Delhi-Ahmedabad MG line to BG cannot be taken up at present due to constraint of resources.

[English]

USE OF AIRBUS A-329

- 979. DR. LAXMINARAYAN PAN-DEYA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether all the airbus A-320 have been included in the flights;
- (b) if not, the number of airbus being used and number thereof lying idle; and
- (c) the reasons for not using the idle ones?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI MA-DHAVRAO SCINDIA): (a) to (c) At present, except for the two A-320 aircraft